NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

seamed

C.P No. 367/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Suagarcane Transport Pvt. Ltd.

V/s

Registrar Of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 191 B Kasadekav PRACTISING COMPANY
SECRETARY
for Petitimen

ORDER CP 367/252(1)/NCLT/MB/MAH/2017

The Petitioner having sought for withdrawal of the Company Petition with liberty to file afresh, this Petition is hereby dismissed with liberty to proceed in accordance with law.

SD/-V. NALLASENAPATHY Member (Technical)

SD/.- -B.S.V. PRAKASH KUMAR Member (Judicial)